

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00387/2019

Thursday, this the 27th day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Smt.Nisha.P.S.,
W/o.Anu.C.R.,
Staff Nurse, ESIC Hospital,
Udyogamandal, Ernakulam – 683 501.
Residing at Variyath House,
Maniyathara Mugal, VKCPO,
Thevakkal, Kochi – 682 021.

...Applicant

(By Advocate Mr.Shafik.M.A)

v e r s u s

1. The Director General,
Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg, New Delhi – 110 001.
2. The Regional Director,
Employees' State Insurance Corporation,
Panchadeep Bhavan, North Swaraj Nagar,
Thrissur – 680 020.
3. The Deputy Director (Admn.),
Employees' State Insurance Corporation,
Panchadeep Bhavan, North Swaraj Nagar,
Thrissur – 680 020.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal,
Ernakulam – 683 501. ...Respondents

(By Advocate Mr.T.V.Ajayakumar)

This application having been heard on 27th June 2019, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents produced a copy of the order dated 26.6.2019 as benchmark whereby the order of transfer issued to the applicant has been cancelled.

Copy of the order dated 26.6.2019 is taken on record.

2. In view of the aforesaid order, the O.A is closed. There shall be no order as to costs.

(Dated this the 27th day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

asp

List of Annexures in O.A.No.180/00387/2019

- 1. Annexure A-1** – A copy of the Office Order No.152 of 2019 issued as per Letter No.54.A.22/15/2/2018-Adm., dated 31.5.2019 issued by the 3rd respondent.
 - 2. Annexure A-2** – A copy of the Office Order No.122 of 2019 issued as per order No.543.A/22/11/1/2018-Adm., dated 1.6.2019 issued by the 4th respondent.
 - 3. Annexure A-3** – A copy of the medical certificate issued to the applicant in 2016.
 - 4. Annexure A-4** – A copy of the treatment and scan reports of the applicant.
 - 5. Annexure A-5** – A copy of the disability certificate dated 2.7.2012 issued to the applicant's mother.
 - 6. Annexure A-6** – A copy of the representation dated 1.6.2019 submitted before the 2nd respondent.
 - 7. Annexure R-1(a)** – A copy of the order dated 10.6.2019 issued by the 2nd respondent.
 - 8. Annexure R-1(b)** – A copy of the letter dated 31.3.2011 of the ESIC Headquarters.
 - 9. Annexure R-1(c)** – A copy of the letter dated 29.7.2011 of the ESIC Headquarters.
 - 10. Annexure R-1(d)** – A copy of the letter dated 5.6.2018 issued by the ESIC Headquarters.
 - 11. Annexure R-1(e)** – A copy of the order dated 25.9.2018 of the CAT Ernakulam Bench in O.A.No.627/2015, O.A.No.673/2016 and O.A.No.282/2017.
 - 12. Annexure R-1(f)** – A copy of the proceedings and report of the Transfer Committee.
-